

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Srinagar)

Sub: Implementation of Jammu & Kashmir Human Resource / Management System- JKHRMS.

Ref: Circular No. 35JK (GAD) of 2022 dated 12.10.2022.

ORDER

No: 338127is

Dated: 18-11-2022

Henceforth, all the Officer(s)/Official(s) of High Court Wing Srinagar, are hereby directed to visit Jammu & Kashmir Human Resource Management System (JKHRMS) on <https://hrms.jk.gov.in> and get themselves registered on the system by using CPIS ID's and check /modify their basic as well as other service related details. Besides, Assistant Registrar Accounts (DDO), High Court Wing Srinagar, shall ensure that the information of the entire Officers/Official(s) of Srinagar wing is updated and verified as per their service record with consultation of Administrative wing.

(GOWHAR MAJID DALAL)
Registrar Judicial,
High Court of J&K and Ladakh
Srinagar.

No: 22427-31

Dated: 18-11-2022

Copy to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar for Information.
2. Assistant Registrar (Accounts), High Court wing Srinagar for information & necessary action.
3. Joint Registrar (Personal Staff).
4. Joint Registrar (Administration).
5. Incharge NIC, High Court wing Srinagar for uploading the same on the Official website of High Court.